Rajasthan Social Education Board (Repeal) Act, 1982

Rajasthan Social Education Board (Repeal) Act, 1982 1. Short title and commencement. 2. Repeal of Rajasthan Act No. 22 of 1961.

The Rajasthan Social Education Board (Repeal) Act, 1982

No. 12 of 1982

RJ837

[Received the assent of the Governor on the 20th day of September, 1982; Assent published in Rajasthan Gazette Extraordinary part IV-A, dated 21-9-1982, page 15]

An Act to provide for the repeal of the Rajasthan Social Education Board Act, 1961.

Be it enacted by the Rajasthan State Legislature in the Thirty-Third Year of the Republic of India, as follows: -

- 1. **Short title and commencement.** (1) This Act may be called the Rajasthan Social Education Board (Repeal) Act, 1982.
- (2) It shall come into force at once.
 - 2. **Repeal of Rajasthan Act No. 22 of 1961.** The Rajasthan Social Education Board Act, 1961 (Rajasthan Act No. 22 of 1961) is hereby repealed.